GOVERNMENT OF INDIA MINISTRY OF SCIENCE AND TECHNOLOGY DEPARTMENT OF SCIENCE AND TECHNOLOGY LOK SABHA UNSTARRED QUESTION NO.4549 TO BE ANSWERED ON 14/12/2016

GRANTING OF PATENTS

4549. SHRI SATAV RAJEEV:

SHRI DHANANJAY MAHADIK:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

DR. HEENA VIJAYKUMAR GAVIT:

DR. J. JAYAVARDHAN:

KUNWAR BHARATENDRA:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री be pleased to state:

- (a) whether it takes an average of five years to grant a patent in the country;
- (b) if so, the reasons for delay in granting approvals;
- (c) the year-wise details of applications of the patents filed and patents granted along with the details of duration for which the present patent applications are pending; and
- (d) the steps taken by the Government to expedite the process of patent approvals in the country and the outcome thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI.Y. S. CHOWDARY)

विज्ञान और प्रौद्योगिकी मंत्रालय में राज्य मंत्री और पृथ्वी विज्ञान मंत्रालय में राज्य मंत्री (श्री वाई. एस. चौधरी)

(a) to (d): Madam, the subject is handled by Department of Industrial Policy and Promotion. The information is being collected and will be laid on Table of the House.
